

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:589
ANSWERED ON:24.07.2003
BUNGLING OF SCHOLARSHIPS
MANSUKHBHAID. VASAVA;SHIVAJI MANE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of schools which are providing scholarships to Dalit students;
- (b) whether cases of bungling of scholarships meant for the Dalit students by schools have come to light;
- (c) if so, the details thereof and the action taken by Government against the concerned schools State-wise;
- (d) whether the Government propose to prepare foolproof scheme for proper use of scholarships to be given to the students in future; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

- (a) Most of the school scholarships are provided by the State Governments who collect data pertaining to the number of students covered.
- (b) No Sir.
- (c) Does not arise.
- (d) & (e) This Ministry has issued instructions to all the States to introduce computerization of the process of sanction at the district and block level and to arrange random checks through the State Vigilance Departments in addition to the other agencies to verify that all the scholarships sanctioned are actually and fully paid to eligible students.